Name of the Corporate Debtor: AVJ DEVELOPERS (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 20-12-2018; List of Creditors as on: 14-05-2024; Name of IP: Mr. Vivek Kumar; Process Number: 1; Last 5 digitof registration number: 10008

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	1622	9109142276	1513	6171106066	67.89		0		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	1409000179	3	1406301141	15.47		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	26	1426408774	20	619118600	6.81		0		Annexure 4
5	Operational creditors (Workmen)					0.00		0		Annexure 5
6	Operational creditors (Employees)					0.00		0		Annexure 6
7	Operational creditors (Government Dues)	3	2011267748	2	846039824	9.31		0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	10	49403112	10	47336833	0.52		0		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		Annexure 9
Total		1664	14005222089	1548	9089902464	100.00	0	3978650505		